NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 184/252/HDB/2017
NAME OF THE COMPANY	NextGen sensors Private Limited
NAME OF THE PETITIONER(S)	NextGen sensors Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh &Telangana
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DVK PHANINDRA.	PCS	CSPHANINOFA@GMAILE 9989446236	Infrancisco

Counsel for Respondent(s):

Name of the Counsel(s) Designation	E-mail & Telephone No.	Signature

Heard Shri D.V. K. Phanindra, Learned PCS .

The Learned PCS has undertaken to furnish latest financial statements / information sought by the Bench in respect of the Applicant Company. Post the case on 15.11.2017.

Member (T)

Member (J)

Bm